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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No.418/2012

Date of Order : 16.09.2013

None present for applicant.

Mr. Shahnawaz Khan, present, on behalf of
Smt. K. Parveen, counsel for respondents.

Counsel for the applicant has filed an application on
13.09.2013 for withdrawal of the Original Application
No.418/2012, which is already taken on record.

In view of submissions made in the aforesaid
application, the OA is dismissed as withdrawn one. No order
as to costs.


[Meenakshi Hooja]
Administrative Member


[Justice K.C. Joshi]
Judicial Member

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